# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

## RAJYA SABHA UNSTARRED QUESTION NO-419 ANSWERED ON- 23/07/2025

## **FASTAG ₹3,000 ANNUAL PASS SCHEME**

#### 419. DR. MEDHA VISHRAM KULKARNI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is planning to launch a ₹3,000 FASTag annual pass scheme for private vehicle owners;
- (b) if so, the details thereof including eligibility criteria, validity period, and benefits offered to users;
- (c) whether Government proposes to extend the scheme to State Highways;
- (d) if not, the reasons therefor;
- (e) whether the scheme is expected to lead to savings for vehicle owners and revenue growth for toll operators; and
- (f) if so, the estimated annual savings per vehicle, projected increase in toll collections, and expected reduction in congestion at toll plazas?

#### **ANSWER**

## THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI NITIN JAIRAM GADKARI)

(a) to (b) Yes Sir. The Government has amended the National Highways Fee (Determination of Rates and Collection) Rules, 2008, vide the Gazette amendment Notification No. G.S.R. 388 (E) published on 17th June, 2025. The amendment introduces an Annual Pass for non-commercial cars, jeeps, and vans, which will come into effect from 15th August, 2025. As per the Gazette Notification, a person who owns a mechanical vehicle registered for non-commercial purpose, having a valid and functional FASTag, shall be eligible to obtain a pass on payment of fee of rupees three thousand which shall be valid for one year or for two hundred crossings through any fee plaza on a national highway, whichever is earlier, irrespective of the fee leviable at each fee plaza;

Provided that in a closed user fee collection system, entry and exit of a mechanical vehicle through a fee plaza shall be considered as a single crossing.

(c) to (d) The Annual pass is applicable on National Highway (NH) and National Expressway (NE) fee plazas. The Annual Pass will not be applicable to State Highways/Expressways as they don't fall under the jurisdiction of Central Government.

(e) to (f) While there is expected to be savings for vehicle owners besides reducing congestion at fee plazas, the actual savings for vehicle owners and the government's revenue growth will depend on several factors including actual usage of vehicles and fee plaza crossings made in a year. It is difficult at this stage to quantify the benefits to vehicle owners.

Traffic congestion at fee plazas depends on several factors, such as how many people use the Annual Pass, the increase in vehicle use, the mix of vehicles, and other reasons. Therefore, congestion level can only be assessed after the implementation of Annual Pass.

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